

(3) Intensification of training of gardeners.

(4) Rejuvenation of existing orchards through intensive cultivation.

(5) Emphasis on intensive cultivation of vegetables in big and industrial cities and promotion of kitchen gardening.

*(B) Centrally Sponsored Schemes*

Two Centrally Sponsored Schemes for organising production and exports of fruits (banana, mango and pine-apple) and white onion for dehydration are under consideration.

बिहार द्वारा देहातों में बेरोजगारी दूर करने सम्बन्धी कार्यक्रम के लिये वित्तीय सहायता की माँगें

1795. श्री रामावतार शास्त्री : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार के देहातों में बेरोजगारी दूर करने के द्रुत कार्यक्रम के लिए 1.75 करोड़ रुपये की राशि दी गई है ;

(ख) यदि हाँ, तो क्या बिहार सरकार ने इस योजना के लिए 5 करोड़ रुपये की राशि मांगी थी ; और

(ग) यदि हाँ, तो इस सम्बन्ध में केन्द्रीय सरकार की प्रतिक्रिया क्या है ?

कृषि मंत्रालय में राज्य मंत्री (श्री शेर सिंह) : (क) से (ग). ग्राम रोजगार की त्वरित योजना के अंतर्गत बिहार सरकार को 1971-72 के लिए 2:2.50 लाख रुपए की धनराशि राज्य के सत्रह जिलों के लिए मंजूर की गई है। यह धनराशि इस योजना के अंतर्गत 12.50 लाख रुपया प्रति जिला प्रति वर्ष के मानक प्रावधान पर आधारित है। राज्य सरकार ने 4 करोड़ रुपये देने के लिए अनुरोध किया था। केन्द्रीय सरकार राज्य के अनुरोध की जांच कर रही है।

Central Assistance for Haryana and Kerala under Crash Programme for Rural Employment

1796. SHRI TEJA SINGH SWATANTRA : Will the Minister of AGRICULTURE be pleased to state :

(a) the allocation of funds made to different States under the crash programme for removal of rural unemployment ;

(b) whether some States like Kerala and Haryana have complained that the funds allotted to them for the programme are not sufficient to meet their needs ;

(c) if so, whether these States will be provided with additional funds ; and

(d) the actual progress made in different States in this respect ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) to (c). Allocations to the State Government and Union Territories under the Crash Programme for Rural Employment are made at the rate of Rs. 12.50 lakhs per district per annum. Some of the State Governments, including Kerala and Haryana, have suggested that allocations be made with reference to the number of blocks in the districts or in rural proportion to the population in the districts rather than on the basis of Rs. 12.50 lakhs per district. This suggestion is under consideration of the Government.

(d) Proposals received from the State Governments of Bihar, Gujarat, Himachal Pradesh, Kerala, Madhya Pradesh, Punjab, Tamil Nadu, West Bengal and Rajasthan and the Union Territories of Andaman and Nicobar Islands, Goa, Daman and Diu, Manipur, Pondicherry, Tripura, Chandigarh and Laccadive, Minicoy and Amindivi Islands have already been sanctioned and necessary funds placed with the State Governments and Union Territories. Proposals received from the Governments of Andhra Pradesh, Haryana, Jammu & Kashmir, Maharashtra, Meghalaya, Mysore, Orissa and Uttar Pradesh and the Union Territory of NEFA are under examination and would be sanctioned soon.